

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 145 of 2019

IN THE MATTER OF:

Registrar of Companies

...Appellant

Versus

Ayoli Abdulla

...Respondent

Present:

For Appellant : None

ORDER

08.07.2019 On 2nd July, 2019, when nobody appeared on behalf of the Appellant, the case was adjourned for today. Today, when the matter was called one Mr. Siddarth Jha appeared and requested for a pass over. The case was accordingly passed over. Subsequently when the matter was taken up, in spite of repeated calls, nobody appears on behalf of the Appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc